

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati the 28th May, 2025

No. HC.V-43/2018/ 512 /Estt.### The following persons are hereby engaged in the Registry of the Gauhati High Court to perform the duties of Chauffeur, purely on temporary basis @Rs.750/- (Seven hundred & fifty rupees) only per day, for a period of 1 (one) year, subject to the condition that in the event of adverse police verification report, service of the candidates will be terminated forthwith without assigning any reason whatsoever.

1. Sri Nayanmoni Gogoi
2. Sri Madhuja Gogoi
3. Sri Amar Jyoti Neog
4. Sri Baranya Kalita
5. Sri Biswajit Hazarika

The above mentioned persons shall not have any legal right for claiming regularization of their services in this Registry. Further, the authority may terminate their services without any notice or cause.

Further, the aforementioned persons and their family members shall not be beneficiaries of the Orunudoj scheme of the Government of Assam or have to voluntarily opt out of it as on the date of engagement.

The above expenditure is debitale from the head of Account "2014-Admn of Justice-102-High Court-0152-Establishment (charged)-05-Payment for professional and Special Services".

Sd/-

REGISTRAR GENERAL

Memo No.HC.V-43/2018/ 512 A /Estt.

Dated: 28.05.2025

Copy to:

1. The Registrar (Vigilance/Admn./Judicial/Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Joint Registrar (), Gauhati High Court, Guwahati.

5. The OSD, Protocol Section, Gauhati High Court, Guwahati.
6. The Deputy Registrar (), Gauhati High Court, Guwahati.
7. The Assistant Registrar (), Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati (with a direction to upload it in the official website of the Gauhati High Court immediately).
9. The Court Manager, Gauhati High Court, Guwahati.
10. The Administrative Officer (J) (), Gauhati High Court, Guwahati.
11. The Court Officer No.1 & 2, Gauhati High Court, Guwahati.
12. The In Charge (Chauffeurs), Gauhati High Court, Guwahati.
13. C.A. to the Registrar General, Gauhati High Court, Guwahati.
14. Sri Nayanmoni Gogoi, S/o Sri Budheswar Gogoi, Nangalamora, Ahom Gaon, P.O- Nangalamora, P.S-Nemuguri, Dist- Sivasagar, Pin-785674.
15. Sri Madhuja Gogoi, S/o Sri Mahananda Gogoi, Vill-Na Ali Maj Gaon, P.O-Charaimoria, P.S-Boginodi, Dist-Lakhimpur, Pin-787032.
16. Sri Amar Jyoti Neog, S/o Sri Bokul Ch Neog, Krishnasiga Gaon, Bharalua Tiniali, Gaurisagar, Sivasagar, Assam-785664
17. Sri Baranya Kalita, S/o Sri Rabindra Kalita, Madhab Deb Nagar, Near Officer Club NFR Maligaon, P.S-Jalukbari-781011
18. Sri Biswajit Hazarika, S/o Sri Kanak Hazarika, Rongdoi Bhogonia Gaon, Rongdoi Chariali, Jorhat, Assam-785101.
19. The Order File.


REGISTRAR GENERAL
23.5.25